

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-24/2003/8269/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Dr.Manash Baruah,
District & Sessions Judge,
Nalbari.

Dated Guwahati the 22nd ^{let} ^{set} ~~Aug~~ August, 2022.

Sub: **Civil vacation with station leave permission.**

Ref:- Your letter No. DJNB/5643, dtd 19.09.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **permission to avail Civil vacation from 02.10.2022 to 18.10.2022 with station leave permission, with the official vehicle, at own cost, from the evening of 01.10.2022 till the morning of 19.10.2022**, has been granted. The Addl. District & Sessions Judge, Nalbari would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-24/2003/8270-71/A, dated , 22-09-2022

Copy to:

1. The Principal Accountant General (A&E), Beltola, Guwahati.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)